

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Chandan Mall
Vs
TTK Prestige Ltd

MAIN PETITION NUMBER : CP/47(CHE)/2022
(IA/MA) APPLICATION NUMBERS

IA(CA)/3(CHE)/2024

ORDER

Present: Mr. Yash Dalmia, Ld. Counsel for Petitioner/Applicant.
Mr. Rahul Balakrishnan, Ld. Counsel for R1.

Till date, **compliance memo not filed.** Ld. Counsel for the Applicant submits
that the cost has been deposited in terms of order dated 10.01.2024.

Pleadings are complete.

List the Petition for hearing on **10.07.2024**

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)